

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No.29/MP/2017
Along with I.A. No. 14/2017**

Subject : Petition under section 79 (1) (c) read with Section 79 (1) (k) of the Electricity Act, 2003 and the Central Electricity Regulatory Commission (Open Access in Inter-State Transmission), Regulations, 2008 for seeking appropriate directions upon State Load Despatch Centre, Odisha for grant of open access in collective transaction.

Date of hearing : 9.5.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Jindal Steel and Power Limited (JSPL)

Respondents : SLDC and Others

Parties present : Ms. Shikha Ohri, Advocate, JSPL
Shri Nishant Kumar, Advocate, JSPL
Shri Rajkumar Mehta, Advocate, SLDC
Ms. Himanshi Andley, Advocate, SLDC
Shri R.B. Sharma, Advocate, GRIDCO
Ms. Swapna Seshadri, Advocate, IEX

Record of Proceedings

Learned counsel for the petitioner submitted that the arguing counsel in the matter is not available due to personal difficulty and requested to adjourn the matter. Request was allowed by the Commission.

2. The petition shall be listed for hearing on 13.7.2017.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**